

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
ARSHIYA 3PL SERVICES PRIVATE LIMITED**

RELEVANT PARTICULARS

1	Name of corporate debtor	Arshiya 3pl Services Private Limited
2	Date of incorporation of corporate debtor	27 August 2018
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999MH2018PTC313041
5	Address of the registered office and principal office (if any) of corporate debtor	Arshiya FTWZ, CO-1, Survey Nos. 178/3 & 178/4, At Post - Sai Village, Sai Panvel Raigarh(MH) – 410221 Maharashtra
6	Insolvency commencement date in respect of corporate debtor	08 th May, 2026 (Order received on 11 th May, 2026)
7	Estimated date of closure of insolvency resolution process	04 th November, 2026 (180 days from the CIRP Commencement Date i.e. 08 th May, 2026)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Manish Lalji Dawda IBBI/IPA-001/IP-P-02506/2021-2022/13797
9	Address and e-mail of the interim resolution professional, as registered with the Board	205 A, 2 nd Floor, Hiren Light Industrial Estate, Behind Johnson & Johnson, Mogul Lane, Bhagoji Kheer Marg, Mahim West, Mumbai 400016
10	Address and e-mail to be used for correspondence with the interim resolution professional	205 A, 2 nd Floor, Hiren Light Industrial Estate, Behind Johnson & Johnson, Mogul Lane, Bhagoji Kheer Marg, Mahim West, Mumbai 400016 Process Email ID: cirp.arshiya3pl@gmail.com
11	Last date for submission of claims	25 th May, 2026 (14 days from the CIRP order received i.e. 11 th May, 2026)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that:

1. The National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Arshiya 3pl Services Private Limited on 08th May, 2026.
2. The creditors of Arshiya 3pl Services Private Limited are hereby called upon to submit their claims with proof, on or before 25.05.2026, to the Interim Resolution Professional at the correspondence address mentioned against entry No. 10 only.
3. The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in person, by post or electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Date: 13.05.2026
Place: Mumbai

Manish Lalji Dawda

Interim Resolution Professional

IBBI/IPA-001/IP-P-02506/2021-2022/13797

AA1/13797/02/300626/108270. Valid till 30.06.2026

Reg: 205 A, 2nd Floor, Hiren Light Industrial Estate, Behind Johnson & Johnson,
Mogul Lane, Bhagoji Kheer Marg, Mahim West, Mumbai 400016

Reg Email Id: ip.dawdamanish@gmail.com | **Process Email Id:** cirp.arshiya3pl@gmail.com

Theft at Anganwadi Centre in Tetuldanga

Gamharia, May 12: Thieves allegedly broke into an Anganwadi centre in Tetuldanga under Ward No. 1 of the Adityapur Municipal Corporation area on Monday night and stole goods worth thousands of rupees. According to reports, when Anganwadi staff arrived at the centre on Tuesday morning, they found the locks and door broken. On entering the premises, they discovered that items inside the centre had been scattered and several articles were missing. The Anganwadi worker has informed the concerned departmental authorities regarding the incident. Further action is expected after an official inquiry.

International Nurses Day celebrated with enthusiasm at Seraikela Sadar Hospital

News Service

Seraikela, May 12: International Nurses Day was celebrated with great enthusiasm and heartfelt appreciation at the Sadar Hospital premises in Seraikela on Tuesday. The event was organized to honor the dedication, compassion, and invaluable contribution of nurses toward humanity and healthcare services.

The programme marked the birth anniversary of Florence Nightingale, regarded as the world's first modern nurse. To commemorate the occasion, a ceremonial cake-cutting programme was organized in her memory, followed by candle lighting and a collective pledge of service by the nurses.

The celebration was attended by several distinguished guests,



including Dr. Vishnu Dev Prasad Shah, Regional Deputy Director of Health for the Kolhan Division; Dr. Saryu Prasad Singh, Civil Surgeon; Dr. Nakul Prasad Chaudhary, Deputy Superintendent of Sadar Hospital; and Manoj Kumar Chaudhary, Chairman of the Seraikela Nagar Panchayat. A large number of nurses, healthcare workers, and members of the

Sadar Hospital family also participated in the programme. Addressing the gathering, Dr. Vishnu Dev Prasad Shah described nurses as the backbone of the healthcare system. He emphasized that their service, compassion, and emotional support for patients play a crucial role in the healing process. He remarked that nursing is not merely a profession but one of the noblest



forms of service to humanity. Nagar Panchayat Chairman Manoj Kumar Chaudhary praised the tireless efforts of nurses, particularly during the COVID-19 pandemic. He stated that when fear and uncertainty gripped society, nurses continued to serve patients selflessly, often risking their own safety to protect the lives of others. Civil Surgeon Dr. Saryu Prasad

Singh highlighted the humanitarian aspect of healthcare services. He said that patients arriving at hospitals are often physically weak and mentally distressed, and at such moments, the kindness and sensitivity shown by nurses and doctors provide them with hope and emotional strength. He urged healthcare workers to continue serving society with compassion and ded-

ication. Deputy Superintendent Dr. Nakul Prasad Chaudhary stated that nurses are the strongest support system for patients in hospitals. According to him, their patience, care, smiles, and spirit of service help patients recover emotionally as well as physically. Among those prominently present were nurses Bindhya Kujur, Pramila Robot, Prasad Kshesh, Alka Pradhan, Neelam Soren, Sujata Sharma, Seema Mahto, Sunita Mahto, Chinta Kumari, Rashmi Lakra, and Hospital Manager Sanjit Kumar Rai.

The programme concluded with all participants collectively pledging to continue strengthening healthcare services and serving society with dedication and humanity.

DMFT Committee reviews development in mining-affected areas

News Service

Seraikela, May 12: A meeting of the District Mineral Foundation Trust (DMFT) Management Committee was held at the District Collectorate auditorium under the chairmanship of Deputy Commissioner Nitish Kumar Singh. The meeting focused on reviewing the progress of ongoing development schemes in mining-affected areas and discussing approved and proposed projects for the financial years 2025-26 and 2026-27.

During the meeting, the committee approved the revised list identifying areas directly and indirectly affected by mining under the Pradhan Mantri Kshetra Kalyan Yojana (PMKKKY). Discussions were also held regarding the effective implementation of DMFT schemes and proposals aimed at strengthening healthcare facilities in mining-af-



ected regions. The audit and annual reports for the financial years 2022-23 and 2023-24 were reviewed, and necessary decisions were taken on related matters. Deputy Commissioner Singh directed officials to ensure that all DMFT-funded projects were completed within the stipulated timeframe while maintaining high quality standards. Special emphasis was laid on reg-

ular monitoring of schemes related to drinking water, healthcare, education, roads, irrigation, and other basic infrastructure facilities in mining-affected areas. Officials were instructed to maintain transparency in the execution of all projects.

The meeting also included detailed discussions on the selection and prioritization of schemes based on the specific needs of directly

and indirectly mining-affected regions. Concerned departments were asked to prioritize development-oriented projects that addressed local requirements and served the larger public interest.

In addition, deliberations were held regarding a baseline survey for preparing a future five-year development plan and approving audit procedures for upcoming financial years. Officials from various departments presented updates on ongoing schemes, implementation progress, and future action plans.

Among those present at the meeting were District Mining Officer Jyoti Shankar Shatapathy, Sadar Sub-Divisional Deputy Superintendent Dr. Nakul Prasad Chaudhary, Deputy Superintendent of Police (Headquarters) Pradeep Oraon, Research Associates, Executive Engineers, Junior Engineers, and other departmental officials. (w/gsd)

Labour registration camps organized

News Service

Seraikela, May 12: Under the directives of Deputy Commissioner Nitish Kumar Singh and the leadership of Labor Superintendent Avinash Thakur, the Labor Department is conducting labor registration camps across various Panchayats in the district to register workers from the unorganized sector and spread awareness about welfare schemes.

As part of the initiative, registration camps were organized on Monday in Bitapur Panchayat under Kharsawan Block and Dhumaburu Panchayat under Chandil Block. During the camps, workers were registered and informed about various labor welfare and social security schemes offered



by the government. Officials provided detailed information regarding e-Shram registration, benefits of labor registration, labor protection schemes, and other departmental facilities. Workers were also made aware of the importance of registration to avail themselves of government welfare benefits. Necessary guidelines were issued to ensure max-

imum coverage of eligible workers under the schemes and to maintain a smooth and transparent registration process. Officials and concerned personnel were further instructed to conduct regular awareness campaigns at the Panchayat level so that more workers could be registered and the benefits of welfare schemes could reach every eligible beneficiary.

Technology Day celebrated at NR Plus Two School



News Service

Seraikela, May 12: National Technology Day was celebrated at NR Plus Two School, Seraikela, under the aegis of 'Mera Yuva Bharat, Seraikela-Kharsawan' and coordinated by the Ministry of Youth Affairs and Sports.

The program began with the ceremonial lighting of the lamp by Principal Ambika Pradhan. Addressing the students, she highlighted the significance of National Technology Day, observed every year to commemorate India's successful Pokhran nuclear tests conducted on May 11, 1998. Principal Pradhan stated that science and technology formed the backbone of national development and encouraged students to adopt a scientific outlook and pursue innovation for the nation's progress.

As part of the celebration, speech and essay competitions were organized in which students enthusiastically participated. Winners securing the first, second, and third positions were awarded prizes. Mukesh Kumar Pandey from 'Mera Yuva Bharat' and members of the teaching faculty were also present during the event. (w/gsd)

Drinking water schemes reviewed

News Service

Seraikela, May 12: A meeting of the District Water and Sanitation Committee was held at the District Collectorate auditorium under the chairmanship of Deputy Commissioner Nitish Kumar Singh to review the status of drinking water supply schemes across the district.

During the meeting, officials were directed to ensure the immediate repair of dysfunctional hand pumps and water towers and to address drinking water-related complaints within a fixed timeframe. Instructions were also issued to provide tap water connections to all uncovered villages and hamlets under the Jal-Jal Scheme.

Special emphasis was placed on ensuring alternative drinking water arrangements in drought-prone areas so that residents did not face any water crisis. Officials were instructed to promptly restore non-functional drinking water supply schemes implemented under the Jal Jeevan Mission (JJM), Single Village



Scheme (SVS), Multi-Village Scheme (MVS), and the 14th and 15th Finance Commission initiatives. The Deputy Commissioner directed officials to take immediate cognizance of complaints received through various channels and ensure timely resolution. Concerned officials were also instructed to conduct regular field inspections to monitor the physical status of water supply schemes and arrange alternative water supply measures whenever disruptions occurred. The meeting further stressed the importance of maintaining water quality,

ensuring smooth functioning of schemes, and regularly monitoring field-level grievances. Progress reports, ongoing works, and pending issues related to various schemes were reviewed during the meeting, and necessary guidelines were issued.

The meeting was attended by Deputy Development Commissioner-DRDA Director Ajay Tirkey, Executive Engineer of the Drinking Water and Sanitation Division, District Social Welfare Officer, Junior Engineers, District Coordinator, Block Coordinators, and other concerned officials. (w/gsd)

JSM demands live streaming of WB Assembly proceedings

Jhargram, May 12: The Junglemahal Swaraj Morcha (JSM) has submitted an urgent appeal via email to the Secretary of the West Bengal Legislative Assembly, demanding the immediate introduction of live broadcasting and digital streaming of Assembly proceedings.

The organization has urged the Assembly administration to begin the initiative with the oath-taking ceremony of newly elected MLAs after the 2026 West Bengal Assembly elections.

In its memorandum, JSM pointed out that while the Parliament of India and several state assemblies already provide live telecasts, West Bengal has yet to adopt such a system. It stressed that in the digital era, citizens have the democratic right to directly observe legislative proceedings and the functioning of their elected representatives.

The organization highlighted that live broadcasting would improve transparency, strengthen accountability, and enhance the quality of debates in the House. It also noted that such a system would serve as an important educational resource for students and researchers while helping to curb misinformation by providing authentic coverage of proceedings.

JSM suggested that the initiative could be implemented through official digital platforms, dedicated telecast channels, or verified social media handles of the Assembly. It described the proposal as a crucial step toward strengthening democratic participation and public trust.

22-day intensive cleanliness drive launched in Seraikela Nagar Panchayat

Seraikela, May 12: With the aim of making the Nagar Panchayat area clean, beautiful, and well-organized, a 22-day special intensive cleanliness drive was launched on Tuesday from Birsa Munda Stadium Road in Ward No. 1.

The campaign was jointly inaugurated by Seraikela Sub-Divisional Officer Abhinav Prakash and Nagar Panchayat President (Manoj) Kumar Chaudhary. The initiative has been launched based on decisions taken in the first board meeting of the Nagar Panchayat. The drive will cover all wards in



a phased manner, with each ward undergoing two days of focused cleaning activities. The work in-

cludes drain cleaning, garbage removal, roadside waste clearance, bush cutting, sanitation of public

spaces, and awareness campaigns on hygiene.

The launch event was attended by Ward Councillors Uttam Mahanti, Mrs. Sushma Tiyyu, Gautam Nayak, Vikram Modak, Mrs. Shanti Gudsora, Nagar Manager Sumit Sunam, MSW staff, sanitation supervisors, and a large number of sanitation workers. Speaking on the occasion, SDO Abhinav Prakash said cleanliness must become a part of daily life and not just a government campaign. He urged citizens to dispose of waste properly and cooperate fully with the sanitation drive. He

also warned that fines would be imposed on those violating cleanliness norms. Nagar Panchayat President Manoj Kumar Chaudhary said the board is committed to transforming Seraikela into a clean and well-maintained town. He stressed improving sanitation infrastructure, ensuring regular waste disposal, and maintaining strict monitoring of cleanliness activities.

The 22-day drive will continue from May 12 to June 3, 2026. Officials, representatives, and workers jointly pledged their commitment with the slogan: "Clean Seraikela - Beautiful Seraikela."

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RELEVANT PARTICULARS	
1. Name of corporate debtor	Arshiya 3PL Services Private Limited
2. Date of incorporation of corporate debtor	27 August 2018
3. Authority under which corporate debtor is incorporated/registered	Registrar of Companies - Mumbai
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U74999MH2018PTC313041
5. Address of the registered office and principal office (if any) of corporate debtor	Arshiya FIVIZ, C-01, Survey No. 17/3 & 17/4, A-1 Post - Sai Village, Sai Pawani Rajapur (MH) - 410221 Maharashtra
6. Insolvency commencement date in respect of corporate debtor	08 th May, 2026 (Order received on 11 th May, 2026)
7. Estimated date of closure of insolvency resolution process	04 th November, 2026 (180 days from the CIRP Commencement Date i.e. 08 th May, 2026)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Manish Lalit Dawda IBBI/IPA-01/P-26/2006/2021-2022/13797
9. Address and e-mail of the interim resolution professional, as registered with the Board	205 A, 2 nd Floor, Hiran Ligh Industrial Estate, Behind Johnson & Johnson, Mogli Lane, Bhagaji Kheer Marg, Marhiv West, Mumbai 400016
10. Address and e-mail to be used for correspondence with the interim resolution professional	205 A, 2 nd Floor, Hiran Ligh Industrial Estate, Behind Johnson & Johnson, Mogli Lane, Bhagaji Kheer Marg, Marhiv West, Mumbai 400016 Process Email ID: arshiya3pl@gmail.com
11. Last date for submission of claims	25 th May, 2026 (14 days from the CIRP order received i.e. 11 th May, 2026)
12. Classes of creditors, if any, under clause (b) of subsection (8A) of section 27, as certified by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representatives of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives as available at:	(a) https://ibbi.gov.in/home/downloads (b) NA

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1. The National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Arshiya 3PL Services Private Limited on 08th May, 2026.
2. The creditors of Arshiya 3PL Services Private Limited are hereby called upon to submit their claims with proof, on or before 25.05.2026, to the Interim Resolution Professional at the correspondence address as mentioned against entry No. 10, only.
3. The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in hard copy or electronic means. Sd/-
Date: 13.05.2026
Place: Mumbai
Manish Lalit Dawda
Interim Resolution Professional
IBBI/IPA-01/P-26/2006/2021-2022/13797
AA113787/02/300626/1082/0, Vaidh 18 36.06.2026
Reg: 205 A, 2nd Floor, Hiran Ligh Industrial Estate, Behind Johnson & Johnson, Mogli Lane, Bhagaji Kheer Marg, Marhiv West, Mumbai 400016
Reg Email ID: ipudawdamsn@gmail.com | Process Email ID: arshiya3pl@gmail.com

Nurses Day celebrated at Kendadih CHC

Musabani, May 12: International Nurses Day was celebrated with great enthusiasm at the Kendadih Community Health Centre in the Musabani block, where a special programme was organized within the hospital premises to honour the invaluable services of nurses. On the occasion, tributes were paid to Florence Nightingale, the founder of modern nursing on her birth anniversary. Her contribution to the nursing profession was remembered with respect and gratitude.

Fadlogora Anganwadi Centre inaugurated, welfare items distributed

News Service

Jamshedpur, May 12: A grand inauguration of the renovated Fadlogora Anganwadi Centre was held on 12 May 2026 at Fadlogora village. The programme was organized by the Prayatan Sanstha team with the objective of strengthening early childhood care and community-based welfare services.

Following the inauguration, various welfare activities were conducted, including distribution of educational materials, play items for children, baby care kits for newborns, and shoes and socks for Balshala children. The programme witnessed active participation from villagers,



Self Help Group (SHG) members, Village Development Committee (VDC) members, Anganwadi workers, children, and their parents. The presence of government officials, community leaders, health workers, and school teachers made the event highly im-

portant and successful. Prominent persons present on the occasion included Bibha Sinha (CDPO), Sandeep Rathor (Manager HR, HGIEL), Krishnamoahon Sukla (Manager Liaisoning, HGIEL), Bidu Murmu (Mukhiya), Prabodh Oran (Gram

Pradhan), Pardeep Mahato (Up-Mukhiya), Rumpa Mondal (Jal Sahiya), Pradeep Giri (Ward Member), Kishori Singh (Ward Member), Sanjay Pramanik (Ward Supervisor), Gulapi Pramanik (Sabhika), Rekha Pramanik (Sahayika), Chinta Pramanik (ASHA), Sushma Prajapati (ASHA), Somnari Kisku (ASHA), Manoj Kumar (School Teacher), and Vijay Sahu (School Teacher). The programme concluded with community interaction and appreciation from all stakeholders. Participants praised the initiative as a strong step towards grassroots development and improving child welfare services in rural areas. (w/gsd)

